

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 423/2017

New Delhi, this the 6th day of February, 2017.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

R.C. Nangia SSW (Retd.),
Aged about 77 years (DOB 07.09.39)
S/o Shri D.D. Nangia,
Presently Superannuated w.e.f. 30.9.97
On attaining age of 58 years from
MES HQCE Delhi Zone under E-in-C's Branch
AHQ (Ministry of Defence), New Delhi
R/o I-5 MIG Flats, Naraina Vihar,
New Delhi-28. .. Applicant

(By Advocate : Shri V.P.S. Tyagi)

Versus

1. The Union of India,
(Through Secretary)
Ministry of Defence,
South Block,
New Delhi-110001.
2. The Engineer-in-Chief
E-in-C's Branch AHQ
Rajaji Marg, Kashmer House,
New Delhi-110011.
3. The Controller General of Defence Accounts,
(CGDA), Ulan Batar Marg,
Palam, Delhi Cantt.-110010.
4. The Chief Engineer (MES)
Hqrs Delhi Zone,
Delhi Cantt.-110010. ... Respondents

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for admission, the learned counsel for the applicant, having noticed that he has not questioned the impugned orders, seeks permission of this Court to withdraw the present O.A. with liberty to file an appropriate O.A.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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